

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 106

CP (IB) No. 78/Chd/Hry/2022

IN THE MATTER OF
Intec Capital Ltd.

...

Petitioner

Versus

Lalit Kumar Jain

...

Respondent

Under Section: 95, IBC 2016

Order delivered on 13.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.06.2024.

Sd/-

Court Officer